BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATTA

AN APPLICATION UNDER SECTION 19 OF THE CENTRAL ADMINISTRATIVE TRIBUNAL ACT

O. A. No. 41 (4N of 2016

- Shri. Bijoy Kumar Sarkar,
 S/o Shri Kanailal Sarkar,
 R/o Garacharma Village,
 Port Blair Tehsil,
 Aged about 31 years,
 Presently working as
 Bus Conductor on daily rated basis,
 Bus Terminus Port Blair,
 Under Directorate of Transport,
 A & N Administration,
 Port Blair
- 2. Shri. M. Sathaiah,
 S/o Late S. Mookan,
 R/o Mohanpura Village,
 Port Blair Tehsil,
 Aged about 38 years,
 Presently working as
 Bus Conductor on daily rated basis,
 Bus Terminus Port Blair,
 Under Directorate of Transport,
 A & N Administration,
 Port Blair
- 3. Shri. Mittunjoy Baroi, S/o Gour Baroi, R/o Uttra Village, Kadamtala Tehsil, Middle Andaman, Aged about 31 years, Presently working as

all

A Market

Bus Conductor on daily rated basis, STS Unit Rangat, Under Directorate of Transport, A & N Administration, Port Blair

- 4. Shri. Sujit Das,
 S/o Sudhir Das,
 R/o Sittapur Village,
 Neil Island,
 South Andaman,
 Aged about 33 years,
 Presently working as
 Bus Conductor on daily rated basis,
 STS Unit Neil Island,
 Under Directorate of Transport,
 A & N Administration,
 Port Blair
- Shri. Ananta Kumar Bairagi,
 S/o Arjun Bairagi,
 R/o Kamalapur Village,
 Billi Ground
 Middle Andaman,
 Aged about 37 years,
 Presently working as
 Bus Conductor on daily rated basis,
 STS Unit Rangat,
 Under Directorate of Transport,
 A & N Administration,
- Shri. Sujit Kumar Bain,
 S/o Late Lalit Mohan Bain,
 R/o Sitanagar Village,
 Deglipur Tehsil,
 North & Middle Andaman,
 Aged about 41 years,

"Dle

John Cyan

Presently working as

Bus Conductor on daily rated basis,

STS Unit Deglipur,

Under Directorate of Transport,

A & N Administration,

- 7. Shri. Jagdish Prasad ,
 S/o Late Kamal Prasad,
 R/o Middle Point
 Port Blair Tehsil,
 South Andaman,
 Aged about 37 years,
 Presently working as
 Bus Conductor on daily rated basis,
 Bus Terminus Port Blair,
 Under Directorate of Transport,
 A & N Administration,
- 8. Shri. Nirmal Singh,
 S/o Jaspal Singh,
 R/o Austinabad Village,
 Port Blair Tehsil,
 South Andaman,
 Aged about 37 years,
 Presently working as
 Bus Conductor on daily rated basis,
 Bus Terminus Port Blair,
 Under Directorate of Transport,
 A & N Administration,
- 9. Shri. M.R. Rijil,
 S/o A.P. Mani,
 R/o Bambooflat Village,
 Ferrargunj Tehsil,
 South Andaman,
 Aged about 35 years,
 Presently working as

De

John Brown

Bus Conductor on daily rated basis, STS Unit Ferrargunj, Under Directorate of Transport, A & N Administration,

Shri. T. Karthikeyan,
S/o V. Thirugnanam,
R/o Middle Point,
Kadamtala Tehsil,
Middle Andaman,
Aged about 36 years,
Presently working as
Bus Conductor on daily rated basis,
Bus Terminus Port Blair,
Under Directorate of Transport,
A & N Administration,
Port Blair

11. Shri. Arun Kumar Biswas,
S/o Biren Biwas,
R/o Kalighat Village,
Deglipur Village,
North & Middle Andaman,
Aged about 42 years,
Presently working as
Bus Conductor on daily rated basis,
STS Unit Deglipur,
Under Directorate of Transport,
A & N Administration,
Port Blair

12. Shri. Udai Singh,
S/o Late Ratan Singh,
R/o Miletilek Village,
Ferrargunj Tehsil,
South Andaman,
Aged about 33 years.

W)

Jane Carlon

Presently working as

Bus Conductor on daily rated basis,

STS Unit Ferrrargunj,

Under Directorate of Transport,

A & N Administration,

Port Blair

....Applicant

-Versus-

- The Union of India,
 Ministry of Road Transport & Highways,
 Service through the Secretary,
 Parivahan Bhavan,
 New Delhi 100001.
- The Lt. Governor,
 Raj Niwas,
 A & N Islands
 Port Blair 744101
- 3. The Chief Secretary,A & N Administration,Port Blair 744101
- 4. The Secretary -Cum- DirectorDirectorate of Transport,A & N Administration,Port Blair 744101
- 5. The Deputy Director,
 Directorate of Transport,
 Andaman & Nicobar Administration
 Port Blair -744101

Respondents

- dribugar

No.O.A.351/00041/2016

Date of order: 29.03 2017

Coram : Hon'ble Mr. A.K. Patnaik, Judicial Member

Hon'ble Mrs. Minnie Mathew, Administrative Member

For the applicants
For the respondents

: Mr. R. Kumar, counsel

: None

ORDER

Per Mr. A.K. Patnaik, J.M.

Heard Mr. R. Kumar, ld. counsel for the applicants. None appears for the respondents.

- 2. Mr. R. Kumar, ld. counsel for the applicants wants to withdraw this O.A. and prays for liberty to file separate Original Applications for each applicant in this O.A.
- 3. Liberty is granted to the applicants to file separate original applications in this matter, if they so desire. The O.A. is disposed of as 'withdrawn'. No cost.

(Minnie Mathew) Administrative Member (A.K.Patnaik)
Judicial Member

sb